

TRIPURA



GAZETTE

Published by Authority

Agartala, Saturday, July 2, 2022 A. D. Asadha 11, 1944 S. E.

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PART-- I --Orders and Notifications by the Government of Tripura, the High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA
HEALTH & FAMILY WELFARE DEPARTMENT.

No.F.8 (182)--DME/ESTT/2016/3439-47

Dated, Agartala, the 30th July, 2022.

From:-Deputy Secretary, Health & Family Welfare Department,
Government of Tripura.

To:- Dr. Swapan Sarkar, Associate Professor(on full duty charge of the post),
Department of Medicine, Agartala Government Medical College, Agartala.

Subject:- Information regarding date of retirement with effect from the afternoon of
30-06-2023 in respect of Dr. Swapan Sarkar, Associate Professor(on full
duty charge of the post), Department of Medicine, Agartala Government
Medical College, Agartala.

Sir,

I am directed to inform you that according to your date of birth recorded in the Service Book being 05-06-1958, the date of retirement comes on 30-06-2023 due to attaining the age of superannuation i.e. 65 years as per 'Tripura Medical Education (Administrative & Faculty) services Conditions (Amendment) Rules, 2015' vide Notification No. F.8(108)-DMF/Estt/2013(sub-I) 2369-84 dated 29-09-2015. So, you will retire from the Government services with effect from the afternoon of 30-06-2023 in terms of the Government of Tripura, Finance Department Memorandum No.F.8(1)-FIN(G)/93 (Part-I) dated 07-04-1994.

Therefore, you are requested to submit your pension paper and all other relevant documents in prescribed form in due course to this Department for taking necessary action.

Yours faithfully,



Deputy Secretary to the
Government of Tripura.